

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati ...Applicant

Versus

State of Haryana & Ors. ...Respondents

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FILED THROUGH:

*Sb*

*Archana Yadav*

*Shivani Chawla*

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

*Chinmay*

*Rhythm*

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 33- M/s Fine Dyeing Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 08.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 33, M/S FINE DYEING PVT. LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Fine Dyeing Pvt. Ltd., Respondent No. 33, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 33 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 07.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025 was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds, including possible dilution in PETP, BOD/COD removal efficiency, and record-keeping deficiencies.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with

all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent has calibrated flow meters and maintains relevant logbooks as stated in its SCN reply. The observed BOD and COD removal were a result of operational design and chemical treatment systems in place. The respondent has also clarified that aeration grids and diffusers in its PETP contribute to pollutant reduction without any dilution. The inference of non-compliance is not supported by conclusive findings.
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.

- 4.7. That the answering respondent holds a valid Consent to Operate (Air and Water) and Hazardous Waste Authorization, both valid up to 30.09.2027. The answering respondent had also applied for a NOC from HWRA. It is further submitted that the deficiencies noted in the inspection have been attended to, and necessary steps have been taken to ensure ongoing compliance.
- 4.8. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.9. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.10. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are

based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.11. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.12. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 33- M/s Fine Dyeing Pvt. Ltd.  
8A, Sagar Apartments, 6-Tilak Marg,  
New Delhi-110001.  
Mob.: 9888884445

Date: 08.05.2025  
Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)  
Phone: 011 4704 6111

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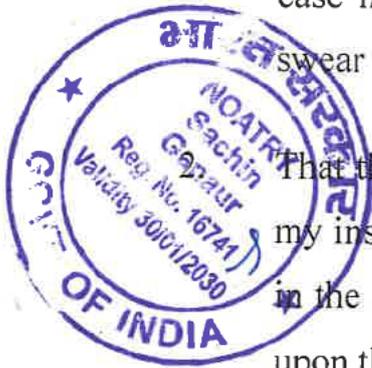
**AFFIDAVIT**

I, Narendra Singhi S/o Late Sh. Rawat Mal, aged about 55 years R/o Flat No. 13, Dharamkunj Apartments, Plot No. 40, Sector - 9, Rohini , Delhi-110085, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 33 , M/s Fine Dyeing Pvt. Ltd. , having its office at Plot No. 400. Phase-1, Barhi Industrial Area, HSIIDC, Sonipat -131101, Haryana , in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

3. I say that the documents / annexure produced along with the reply are true copies of its originals.



1308  
2/11/24

For FINE DYEING PVT. LTD.

*N. Singhi*  
Director

**DEPONENT**

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Ganaur, Sonipat on this 25<sup>th</sup> day of February, 2025.

For FINE DYEING PVT. LTD.

*N. Singhi*  
Director

**DEPONENT**



*13/2*  
*2025*

**ATTESTED**

*[Signature]*  
NOTARY

Ganaur Distt. Sonipat

**FINE DYEING PVT. LTD.**

Plot No. 400, Phase-1, HSIIDC, Barhi, Distt. Sonapat (Haryana)-131101  
Email : finedyeing400@yahoo.com, M. : 9050009586, 9050009582

Dated:-

To

The Regional Officer  
Haryana State Pollution Control Board  
Sonapat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974,prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir

With reference to the letter no HSPCB/SR/2025/2681 dated 02.01.2025 received on dated 16.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 07.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in process of dyeing, washing, and finishing.

Though, at the time of inspection some discrepancies was observed that has been fulfilled below:-

1. We have started maintaining fresh water consumption logbook, the format for the logbook has been attached. (Annexure-I)
2. We have started maintaining proper records for discharge value and effluent generation.
3. It is mentioned that there is no dilution made in the unit, though there is Aeration grid, memo ran diffusers that reduces the BOD. We are submitting copy of ETP. (Annexure-II)
4. It is clarified that there is no dilution made in the unit, colour coding has been made in the unit for ready reference.

Further, we are complying with the recommendations issued:-

1. We have calibrated the flow meters.
2. As mentioned above, there is no dilution made in the unit.

Concluding the above, it is requested that this letter may be treated as withdrawn.

Thank you

Yours truly

For Fine Dyeing Pvt Ltd  
**For FINE DYEING PVT. LTD.**

*N. Singh*

Authorised Signatory **Director**

## PIONEER ENVIRO TECH.

AN ISO 9001:2015, GMP & CE Certified Company

Office Address: Plot No. 612, PHASE -II, HSIIDC BARHI, SONIPAT-131101 (Haryana)  
Mfg. Unit: Plot no. 612, PHASE-II HSIIDC, BARHI, GANAUR, SONIPAT-131101 (Haryana)  
mradhikaassociates@gmail.com, <https://pioneerenvirotech.com/>

Calibration Certificate			
Certificate No : PET//2025 -26		O. A. No. :	
Date of Test :01/02/2025		Due Date : 31/01/2026	
Product - UPCS-MAG-110		Sr No : 2205500707	
Customer Name : FINE DYEING PVT LTD PLOT NO -400 HSIIDC BARHI			
Details Of Flowmeter			
Type of Flowmeter :	ELECTROMAGNETIC	Power Supply :	230 VAC
Display Type :	Remote	Accuracy :	(+/-) 0.5% of measured Value
Output Signal	4 - 20 mA / RS 485	Calibrated Range :	3.62 - 217.08 m3/h
Calibration Factor :		Display Range :	3.62 - 217.08 m3/h
Line Size :	50 mm		
List of Formulae			
1) % of Deviation in Qi = $\frac{(Qi-Qm) \times 100}{Qm}$			
Nomenclature			
Qm - Master's Flow Rate		Qi - Displayed Flow Rate	
Calibration Method	: Comparison Method		
Traceability	: All the instruments used are traceable to National Standards through reference Standards and their calibrations are valid		
Calibration Results			
Sr. No.	Master Flow Rate (Qm)	Indicated Flow Rate (Qi)	Deviation in Qi
	m3/h	m3/h	%
1	89.14	89.36	0.25
2	52.42	52.61	0.36
3	19.70	19.78	0.41

Calibration by :-  
Signature : MANISH

Verified By :-  
Signature :

It is hereby certified that the equipment mentioned above has been tested and found to meet its specifications. The performance of the above equipment is guaranteed for a period of 12 months from the date of installation or 18 months from the date of despatch, whichever is earlier, against any manufacturing defects only.



## PIONEER ENVIRO TECH.

AN ISO 9001:2015, GMP & CE Certified Company

Office Address: Plot No. 612, PHASE -II, HSIIDC BARHI, SONIPAT-131101 (Haryana)  
Mfg. Unit: Plot no. 612, PHASE-II HSIIDC, BARHI, GANAUR, SONIPAT-131101 (Haryana),  
mradhikaassociates@gmail.com, https://pioneerenvirotech.com/

Calibration Certificate			
Certificate No : PET//2025 -26		O. A. No. :	
Date of Test :01/02/2025		Due Date : 31/01/2026	
Product - UPCS-MAG-110		Sr No : P5023062386	
Customer Name : FINE DYEING PVT LTD PLOT NO -400 HSIIDC BARHI			
Details Of Flowmeter			
Type of Flowmeter :	ELECTROMAGNETIC	Power Supply :	230 VAC
Display Type :	Remote	Accuracy :	(+/-) 0.5% of measured Value
Output Signal	4 - 20 mA / RS 485	Calibrated Range :	3.62 - 217.08 m3/h
Calibration Factor :		Display Range :	3.62 - 217.08 m3/h
Line Size :	50 mm		
List of Formulae			
1) $\% \text{ of Deviation in } Q_i = \frac{(Q_i - Q_m) \times 100}{Q_m}$			
Nomenclature			
Q <sub>m</sub> - Master's Flow Rate		Q <sub>i</sub> - Displayed Flow Rate	
Calibration Method	: Comparison Method		
Traceability	: All the instruments used are traceable to National Standards through reference Standards and their calibrations are valid		
Calibration Results			
Sr. No.	Master Flow Rate (Q <sub>m</sub> )	Indicated Flow Rate (Q <sub>i</sub> )	Deviation in Q <sub>i</sub>
	m3/h	m3/h	%
1	89.14	89.36	0.25
2	52.42	52.61	0.36
3	19.70	19.78	0.41

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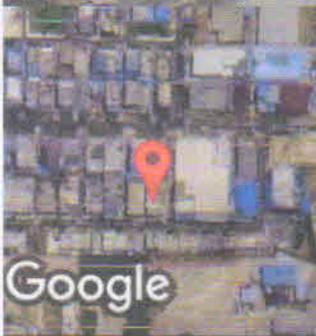
GPS Map Camera

Barhi, Haryana, India

Bari, Barhi, Haryana 131101, India

Lat 29.097771° Long 77.046786°

01/02/2025 03:34 PM GMT +05:30



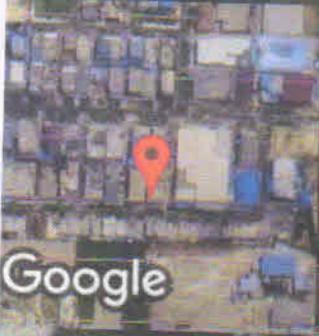
PH METER

ETP  
STORE ROOM

FILTER PUMP

GPS Map Camera

Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
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01/02/2025 03:36 PM GMT +05:30





GPS Map Camera

Barhi, Haryana, India

Bari, Barhi, Haryana 131101, India

Lat 29.097651° Long 77.046754°

01/02/2025 03:38 PM GMT +05:30



Google

PRESS MACHINE (SLUDGE)

GPS Map Camera

Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.097692° Long 77.04676°  
01/02/2025 03:35 PM GMT +05:30





GPS Map Camera

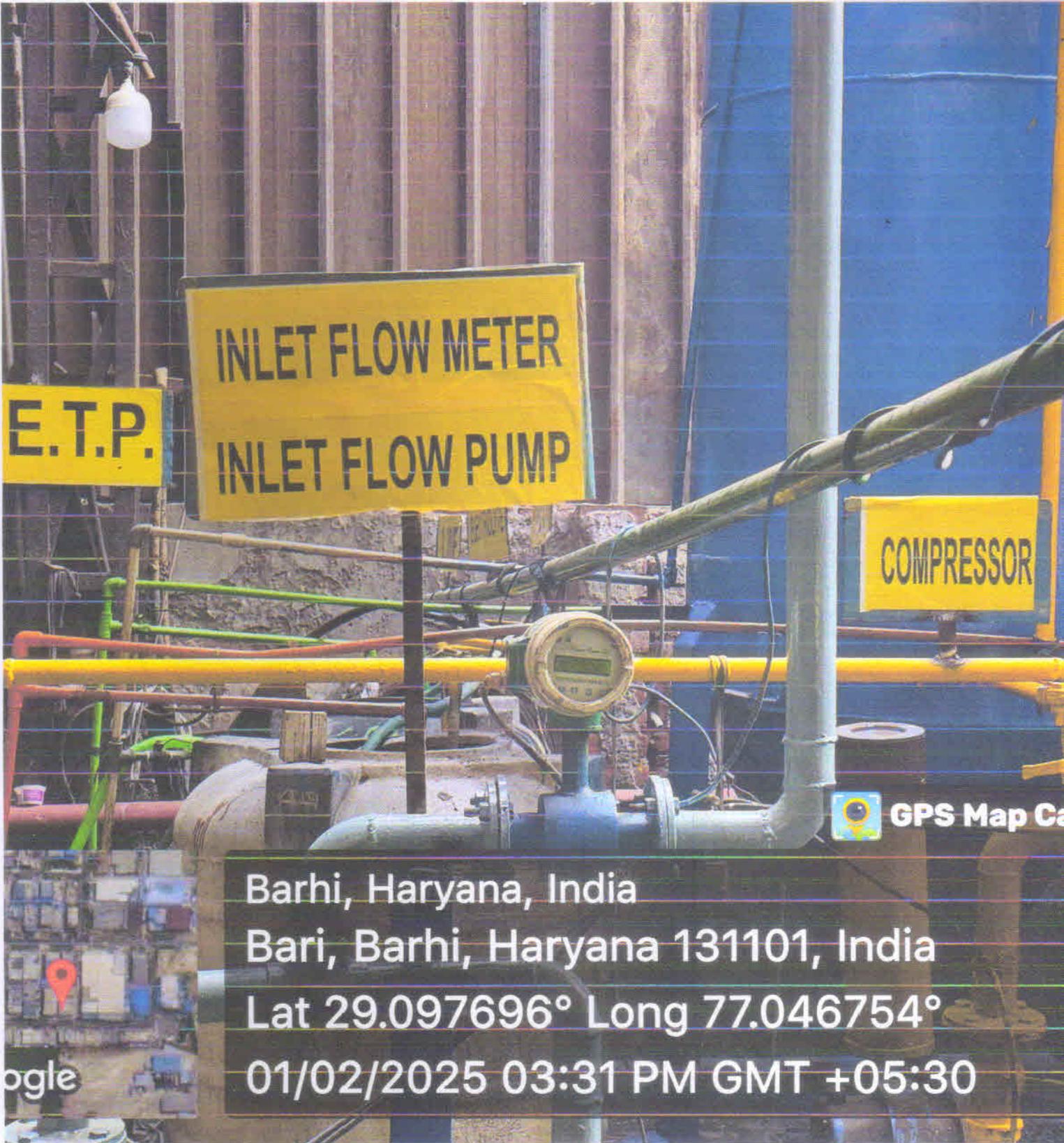
Barhi, Haryana, India

Bari, Barhi, Haryana 131101, India

Lat 29.097706° Long 77.046753°

01/02/2025 03:31 PM GMT +05:30





E.T.P.

INLET FLOW METER  
INLET FLOW PUMP

COMPRESSOR



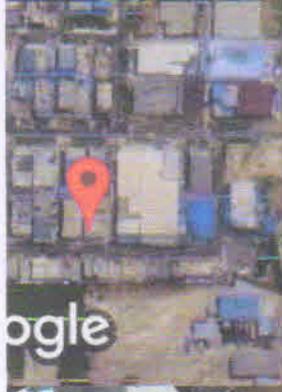
GPS Map Ca

Barhi, Haryana, India

Bari, Barhi, Haryana 131101, India

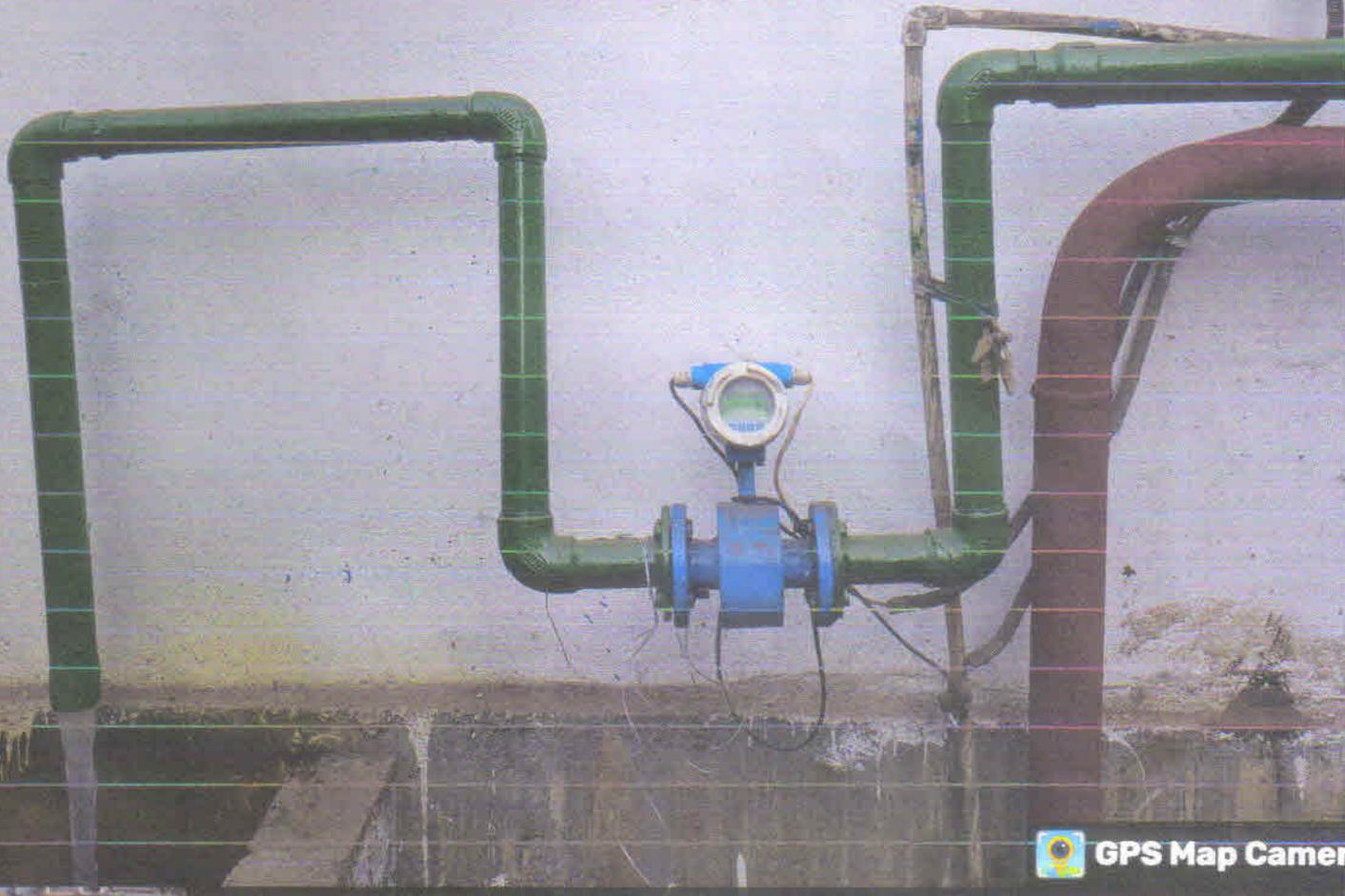
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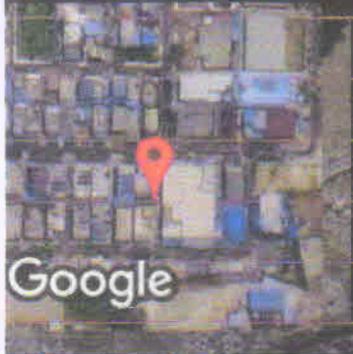


ogle

OUTLET FLOW METER



GPS Map Camera



Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.098139° Long 77.047007°  
01/02/2025 03:42 PM GMT +05:30

**BOREWELL  
FLOW METER**



 **GPS Map Camera**

Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.09796° Long 77.04703°



01/02/2025 03:41 PM GMT +05:30



GPS Map Camera



Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.097718° Long 77.046746°  
01/02/2025 03:32 PM GMT +05:30



GPS Map Camera



Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.097702° Long 77.04674°  
01/02/2025 03:32 PM GMT +05:30



 GPS Map Camera

Barhi, Haryana, India  
Bari, Barhi, Haryana 131101, India  
Lat 29.097695° Long 77.046725°  
01/02/2025 03:32 PM GMT +05:30

NAME & ADDRESS OF UNIT: **1486** P.V.L. Ltd. P.No. 100, H.S.I.D.C. Bhatnagar

MONTH: **August 2023**  
HR

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	ALUM	Lime	CLY	ON	OFF	INLET	OUTLET	ON	OFF			
1.8.2023	8:00 Am	8:00 Pm	68703	68755	6 1/2	7 Kg	35598	29041	29087	4.4	7.1	19799	19873	13 1/2 Kg	Gand	
2.8.2023	8:00 Am	8:00 Pm	68755	68807	7 Kg	6 1/2 Kg	35598	29087	29133	4.5	7.2	19873	19947	13 Kg	Gand	
3.8.2023	8:00 Am	8:00 Pm	68807	68863	7 1/2 Kg	7 Kg	36599	29133	29185	4.4	7.4	19947	20065	14 Kg	Gand	
4.8.2023			S	U	N	N	N	D	D	A	A	Y	Y			
5.8.2023	8:00 Am	8:00 Pm	68863	68923	7 Kg	7 Kg	36098	29185	29238	4.5	7.5	20065	20138	14 Kg	Gand	Holiday
6.8.2023	8:00 Am	8:00 Pm	68923	68980	6 3/4 Kg	7 Kg	35598	29238	29289	4.4	7.3	20138	20210	13 1/2 Kg	Gand	
7.8.2023	8:00 Am	8:00 Pm	68980	69036	6 1/2	6 1/2 Kg	35098	29289	29339	4.5	7.4	20210	20279	13 Kg	Gand	
8.8.2023	8:00 Am	8:00 Pm	69036	69087	6 Kg	6 Kg	34598	29339	29385	4.4	7.1	20279	20345	12 1/2 Kg	Gand	
9.8.2023	8:00 Am	8:00 Pm	69087	69140	6 1/2	6 Kg	35098	29385	29432	4.5	7.3	20345	20416	12 1/2 Kg	Gand	
10.8.2023	8:00 Am	8:00 Pm	69140	69200	7 Kg	7 Kg	36599	29432	29487	4.4	7.5	20416	20595	14 Kg	Gand	
11.8.2023			S	U	N	N	N	D	D	A	A	Y	Y			
12.8.2023	8:00 Am	8:00 Pm	69200	69255	6 1/2 Kg	6 1/2 Kg	35598	29487	29533	4.5	7.2	20595	20719	13 Kg	Gand	
13.8.2023	8:00 Am	8:00 Pm	69255	69312	6 3/4 Kg	6 1/2 Kg	36098	29533	29585	4.4	7.4	20719	20862	13 1/2 Kg	Gand	
14.8.2023	8:00 Am	8:00 Pm	69312	69367	6 Kg	6 1/2 Kg	35098	29585	29635	4.5	7.6	20862	21004	12 1/2 Kg	Gand	
15.8.2023			S	U	N	N	N	D	D	A	A	Y	Y			
16.8.2023	8:00 Am	8:00 Pm	69367	69427	7 Kg	7 1/2 Kg	37098	29635	29690	4.4	7.3	21004	21133	14 Kg	Gand	Holiday
17.8.2023	8:00 Am	8:00 Pm	69427	69490	6 1/2 Kg	6 1/2 Kg	36098	29690	29740	4.5	7.1	21133	21269	13 Kg	Gand	
18.8.2023			S	U	N	N	N	D	D	A	A	Y	Y			
19.8.2023	8:00 Am	8:00 Pm	69490	69548	7 Kg	6 1/2 Kg	36598	29740	29796	4.4	7.5	21269	21510	13 1/2 Kg	Gand	
20.8.2023	8:00 Am	8:00 Pm	69548	69594	6 1/2	6 1/2 Kg	35598	29796	29843	4.5	7.2	21510	21641	12 1/2 Kg	Gand	
21.8.2023	8:00 Am	8:00 Pm	69594	69648	6 Kg	6 Kg	35098	29843	29890	4.4	7.4	21641	21772	12 Kg	Gand	
22.8.2023	8:00 Am	8:00 Pm	69648	69703	6 1/2	6 Kg	35598	29890	29940	4.5	7.6	21772	21920	12 1/2 Kg	Gand	
23.8.2023	8:00 Am	8:00 Pm	69703	69753	6 Kg	6 1/2 Kg	35098	29940	29986	4.4	7.3	21920	22074	12 Kg	Gand	
24.8.2023	8:00 Am	8:00 Pm	69753	69809	6 1/2 Kg	6 1/2 Kg	36098	29986	30036	4.5	7.1	22074	22305	13 Kg	Gand	
25.8.2023			S	U	N	N	N	D	D	A	A	Y	Y			
26.8.2023			J	A	N	M	A	S	T	A	M	J				Holiday
27.8.2023	8:00 Am	8:00 Pm	69809	69863	6 1/2	6 Kg	35598	30036	30085	4.4	7.4	22305	22478	12 1/2 Kg	Gand	
28.8.2023	8:00 Am	8:00 Pm	69863	69913	6 Kg	6 Kg	35098	30085	30131	4.5	7.6	22478	22612	12 Kg	Gand	
29.8.2023	8:00 Am	8:00 Pm	69913	69962	5 1/2 Kg	6 1/2 Kg	35098	30131	30180	4.4	7.4	22612	22762	12 1/2 Kg	Gand	
30.8.2023	8:00 Am	8:00 Pm	69962	70007	5 1/2	5 1/2 Kg	34098	30180	30220	4.5	7.3	22762	22904	11 Kg	Gand	
31.8.2023	8:00 Am	8:00 Pm	70007	70057	5 1/2 Kg	5 3/4 Kg	33598	30220	30265	4.4	7.5	22904	23197			

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

NAME & ADDRESS OF UNIT

fine dyeing Pvt. Ltd. P.No. 400, H.S.I. D.C. Baska S.A.P.

MONTH Aug 2024

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE
1/8/2024	80780	80913	193	Amis
2/8/2024	80913	81090	197	Amis
3/8/2024	81090	81244	155	Amis
4/8/2024	SUNDAY			
5/8/2024	81244	81440	196	Amis
6/8/2024	81440	81680	240	Amis
7/8/2024	81680	81900	220	Amis
8/8/2024	81900	82129	218	Amis
9/8/2024	82129	82332	201	Amis
10/8/2024	82332	82555	201	Amis
11/8/2024	SUNDAY			
12/8/2024	82555	82695	162	Amis
13/8/2024	82695	82906	211	Amis
14/8/2024	82906	83110	204	Amis
15/8/2024	MONDAY			
16/8/2024	83110	83289	178	Amis
17/8/2024	83289	83495	207	Amis
18/8/2024	TUESDAY			
19/8/2024	83497	83700	203	Amis
20/8/2024	83700	83881	181	Amis
21/8/2024	83881	84058	177	Amis
22/8/2024	84058	84260	202	Amis
23.8.2024	84260	84470	210	Amis
24.8.2024	84470	84654	184	Amis
25.8.2024	WEDNESDAY			
26.8.2024	THURSDAY			
27.8.2024	84654	84860	206	Amis
28.8.2024	84860	85068	208	Amis
29.8.2024	85068	85270	202	Amis
30.8.2024	85270	85475	205	Amis
31.8.2024	85475	85663	188	Amis

NAME & ADDRESS OF UNIT

1488

W/Ltd Phoo HSDK Bank camp

MONTHLY REPORT September 2024

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	MLUM	LIME	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
29.9.2024		S		U												
30.9.2024	8:00 Am	5:00 Am	70057	70107	6 Kg	6 Kg	350g	30265	30315	4.5	7.1	23197	23333	12 Kg	Amis	Holiday
01.9.2024	8:00 Am	8:00 Am	70107	70160	6 Kg	6 Kg	345g	30315	30363	4.4	7.4	23333	23476	12 Kg	Amis	
02.9.2024	8:00 Am	8:00 Am	70160	70205	5.5 Kg	5.5 Kg	335g	30363	30404	4.3	7.5	23476	23615	11.5 Kg	Amis	
03.9.2024																Breakdown
04.9.2024																"
05.9.2024		S		U												"
06.9.2024																"
07.9.2024																"
08.9.2024																"
09.9.2024																"
10.9.2024																"
11.9.2024																"
12.9.2024																"
13.9.2024																"
14.9.2024																"
15.9.2024																"
16.9.2024																"
17.9.2024																"
18.9.2024																"
19.9.2024																"
20.9.2024																"
21.9.2024																"
22.9.2024																"
23.9.2024																"
24.9.2024																"
25.9.2024																"
26.9.2024																"
27.9.2024																"
28.9.2024																"
29.9.2024																"
30.9.2024																"
01.10.2024	8:00 Am	8:00 Am	70205	70255	6.5 Kg	6.4 Kg	350g	30404	30449	4.4	7.2	23615	23800	12 Kg	Amis	Holiday
02.10.2024	8:00 Am	8:00 Am	70255	70308	6 Kg	6 Kg	355g	30449	30496	4.5	7.4	23800	24000	12 Kg	Amis	
03.10.2024	8:00 Am	8:00 Am	70308	70365	7 Kg	6 Kg	360g	30496	30549	4.4	7.3	24000	24202	13 Kg	Amis	
04.10.2024	8:00 Am	8:00 Am	70365	70420	6 Kg	6.5 Kg	355g	30549	30600	4.5	7.5	24202	24420	12 Kg	Amis	
05.10.2024	8:00 Am	8:00 Am	70420	70475	6.5 Kg	6.3 Kg	350g	30600	30650	4.4	7.2	24420	24660	12 Kg	Amis	
06.10.2024	8:00 Am	8:00 Am	70475	70537	7 Kg	6.1 Kg	355g	30650	30702	4.5	7.1	24660	25000	12 Kg	Amis	
07.10.2024		S		U												"
08.10.2024	8:00 Am	8:00 Am	70537	70587	6.4 Kg	6 Kg	350g	30702	30753	4.4	7.4	25000	25370	12 Kg	Amis	Holiday

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

NAME & ADDRESS OF UNIT *Plot No. 14, Phase II, HSIIDC, Baramulla*

MONTH *September* YEAR *2024*

1489

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	MLUM	LIME	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
<del>28-9-2024</del>	<del>S</del>	<del>-</del>	<del>70057</del>	<del>70107</del>	<del>6 Kg</del>	<del>6 Kg</del>	<del>350 g</del>	<del>30265</del>	<del>30315</del>	<del>4.5</del>	<del>7.1</del>	<del>23197</del>	<del>23333</del>	<del>12 Kg</del>	<del>Grnd</del>	<del>Holiday</del>
29-9-2024	8:00 Pm	8:00 Pm	70057	70107	6 Kg	6 Kg	350 g	30265	30315	4.5	7.1	23197	23333	12 Kg	Grnd	Holiday
30-9-2024	8:00 Pm	8:00 Pm	70107	70160	6 Kg	6 Kg	345 g	30215	30363	4.4	7.4	23333	23476	12 Kg	Grnd	
01-9-2024	8:00 Pm	8:00 Pm	70160	70205	5 1/2 Kg	5 1/2 Kg	335 g	30363	30404	4.3	7.5	23476	23615	11 1/2 Kg	Grnd	
02-9-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Breakdown
03-9-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	"
04-9-2024	S	-	B	-	U	-	C	-	R	E	-	B	-	U	-	R
05-9-2024	S	-	U	-	N	-	D	-	B	A	-	R	-	S	-	T
06-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
07-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
08-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
09-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
10-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
11-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
12-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
13-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
14-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
15-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
16-9-2024	S	-	U	-	N	-	D	-	B	A	-	R	-	S	-	T
17-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
18-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
19-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
20-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
21-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
22-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
23-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
24-9-2024	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"	"
25-9-2024	S	-	U	-	N	-	D	-	B	A	-	R	-	S	-	T
26-9-2024	8:00 Pm	8:00 Pm	70205	70255	6 1/2 Kg	6 1/2 Kg	350 g	30404	30449	4.4	7.2	23615	23800	12 Kg	Grnd	Holiday
27-9-2024	8:00 Pm	8:00 Pm	70255	70308	6 Kg	6 Kg	355 g	30449	30496	4.5	7.4	23800	24000	12 1/2 Kg	Grnd	
28-9-2024	8:00 Pm	8:00 Pm	70308	70365	7 Kg	6 Kg	360 g	30496	30549	4.4	7.3	24000	24202	13 Kg	Grnd	
29-9-2024	8:00 Pm	8:00 Pm	70365	70420	6 Kg	6 1/2 Kg	355 g	30549	30600	4.5	7.5	24202	24420	12 1/2 Kg	Grnd	
30-9-2024	8:00 Pm	8:00 Pm	70420	70475	6 1/2 Kg	6 1/2 Kg	350 g	30600	30650	4.4	7.2	24420	24660	12 Kg	Grnd	
01-10-2024	8:00 Pm	8:00 Pm	70475	70532	7 Kg	6 Kg	355 g	30650	30702	4.5	7.1	24660	25000	12 1/2 Kg	Grnd	
02-10-2024	S	-	U	-	N	-	D	-	B	A	-	R	-	S	-	T
03-10-2024	8:00 Pm	8:00 Pm	70532	70587	6 Kg	6 Kg	350 g	30702	30753	4.4	7.4	25000	25370	12 Kg	Grnd	Holiday

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY



1491

... Rd, Lohit P. 400 H.S.Z.D.C. Banka

MONTH OF FEB 2024

DATE	INLET PUMP		DREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF				ON	OFF	INLET	OUTLET	ON	OFF			
01.02.24	8:00 Am	8:00 Pm	70587	70640	6 Kg	5 1/2 Kg	31099	30753	30799	4.4	7.2	25310	25620	11 1/2 Kg	Good	
02.02.24	8:00 Am	8:00 Pm	70610	70697	5 1/2 Kg	5 1/2 Kg	31099	30799	30848	4.5	7.4	25620	25850	11 1/2 Kg	Good	Monday
03.02.24	8:00 Am	8:00 Pm	70692	70740	5 1/2 Kg	5 Kg	31099	30848	30893	4.4	7.5	25850	25920	10 1/2 Kg	Good	
04.02.24	8:00 Am	8:00 Pm	70740	70750	5 Kg	5 Kg	30893	30893	30940	4.5	7.2	25920	25975	10 Kg	Good	Holiday
05.02.24	8:00 Am	8:00 Pm	70750	70802	5 1/2 Kg	5 1/2 Kg	33599	30940	30988	4.4	7.3	25975	26060	10 1/2 Kg	Good	
06.02.24	8:00 Am	8:00 Pm	70802	70852	5 Kg	5 Kg	33099	30988	31033	4.5	7.3	26060	26110	10 Kg	Good	Flow 100%
07.02.24	8:00 Am	8:00 Pm	70852	70907	5 Kg	4 1/2 Kg	32599	31033	-	4.5	7.4	26110	26161	9 1/2 Kg	Good	100%
08.02.24	8:00 Am	8:00 Pm	70907	70958	4 1/2 Kg	5 1/2 Kg	32099	-	-	4.4	7.3	26161	26260	9 1/2 Kg	Good	100%
09.02.24	8:00 Am	8:00 Pm	70958	71008	5 Kg	5 Kg	33099	31033	31080	4.4	7.3	26260	26390	10 Kg	Good	
10.02.24	8:00 Am	8:00 Pm	71008	71056	5 1/2 Kg	5 1/2 Kg	33599	31080	31125	4.5	7.5	26390	26395	10 1/2 Kg	Good	
11.02.24	8:00 Am	8:00 Pm	71056	71111	6 Kg	6 Kg	34599	31125	31175	4.4	7.2	26395	26521	12 Kg	Good	
12.02.24	8:00 Am	8:00 Pm	71111	71162	5 1/2 Kg	6 Kg	34099	31175	31223	4.5	7.5	26521	26612	11 1/2 Kg	Good	
13.02.24	8:00 Am	8:00 Pm	71162	71217	6 Kg	6 1/2 Kg	35099	31223	31274	4.4	7.2	26612	26724	12 Kg	Good	
14.02.24	8:00 Am	8:00 Pm	71217	71275	7 Kg	6 1/2 Kg	35599	31274	31329	4.5	7.1	26724	26839	12 1/2 Kg	Good	
15.02.24	8:00 Am	8:00 Pm	71275	71333	6 Kg	6 1/2 Kg	35099	31329	31381	4.4	7.2	26839	27035	12 Kg	Good	Holiday
16.02.24	8:00 Am	8:00 Pm	71333	71388	6 1/2 Kg	6 Kg	35599	31381	31435	4.5	7.4	27035	27167	12 1/2 Kg	Good	
17.02.24	8:00 Am	8:00 Pm	71388	71448	7 Kg	6 1/2 Kg	36099	31435	31492	4.4	7.1	27167	27277	13 Kg	Good	
18.02.24	8:00 Am	8:00 Pm	71448	71499	6 Kg	6 Kg	34599	31492	31540	4.5	7.3	27277	27393	12 Kg	Good	
19.02.24	8:00 Am	8:00 Pm	71499	71548	5 1/2 Kg	6 Kg	34099	31540	31585	4.4	7.2	27393	27499	11 Kg	Good	Breakdown
20.02.24	8:00 Am	8:00 Pm	71548	71599	6 Kg	5 1/2 Kg	33599	31585	31631	4.5	7.5	27499	27712	11 Kg	Good	100%
21.02.24	8:00 Am	8:00 Pm	71599	71645	5 1/2 Kg	5 1/2 Kg	33099	31631	31674	4.4	7.5	27712	27845	10 1/2 Kg	Good	Holiday
22.02.24	8:00 Am	8:00 Pm	71645	71685	6 Kg	5 Kg	22099	31674	31610	4.5	7.3	27845	27976	10 Kg	Good	
23.02.24	8:00 Am	8:00 Pm	71685	71725	4 1/2 Kg	4 1/2 Kg	32099	31610	31645	4.4	7.2	27976	28020	9 Kg	Good	
24.02.24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	D/WA/T

1492



AIR POLLUTION CONTROL MEASURE (APCM)

MONTH OCTOBER 2024

NAME & ADDRESS OF UNIT Fine Dyeing Pw. Ltd. Phao Hsi. Dc. Barku Sng (HK)

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE
1.10.2024	87211	87383	171	Amg
2.10.2024	87211	87383	171	Amg
3.10.2024	87383	87550	167	Amg
4.10.2024	87550	87770	220	Amg
5.10.2024	87770	87900	130	Amg
6.10.2024	87900	88020	120	Amg
7.10.2024	87900	88152	132	Amg
8.10.2024	88020	88280	122	Amg
9.10.2024	88152	88389	109	Amg
10.10.2024	88280	88560	171	Amg
11.10.2024	88389	88735	175	Amg
12.10.2024	88560	88905	170	Amg
13.10.2024	88735	89132	227	Amg
14.10.2024	88905	89290	159	Amg
15.10.2024	89132	89453	163	Amg
16.10.2024	89290	89609	156	Amg
17.10.2024	89453	89804	195	Amg
18.10.2024	89609	89982	178	Amg
19.10.2024	89804	90163	181	Amg
20.10.2024	89982	90315	152	Amg
21.10.2024	89453	90483	168	Amg
22.10.2024	90163	90660	177	Amg
23.10.2024	90315	90798	139	Amg
24.10.2024	90483	90930	132	Amg
25.10.2024	90660	91100	140	Amg
26.10.2024	90798	91270	147	Amg
27.10.2024	90930	91440	150	Amg
28.10.2024	91100	91610	150	Amg
29.10.2024	91270	91780	150	Amg
30.10.2024	91440	91950	150	Amg
31.10.2024	91610	92120	150	Amg

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

1493

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DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF				ON	OFF	INLET	OUTLET	ON	OFF			
		D	-1		ALUM	LIME	POLY	W	A	6	1					DESI
		B	12		E	A	K			D	0	W	N			
08-11-2014	6:00 Pm		71725	71735	6 Kg	5 1/2 Kg	335 g	316115	31690	4.4	7.2	28113	28184	11 Kg	Good	Good
09-11-2014	6:00 Pm		71725	71800	5 Kg	5 1/2 Kg	315 g	31690	31712	4.5	7.3	28184	28250	10 Kg	Good	Good
10-11-2014	6:00 Pm		71802	71846	5 Kg	5 Kg	320 g	31712	31754	4.5	7.5	28250	28335	9 1/2 Kg	Good	Good
11-11-2014	6:00 Pm		71845	71870	4 Kg	4 Kg	300 g	31754	31776	4.4	7.1	28335	28400	8 Kg	Good	Good
12-11-2014	6:00 Pm															
13-11-2014	6:00 Pm		71870	71905	4 Kg	4 1/2 Kg	305 g	31776	31808	4.5	7.4	28400	28485	8 1/2 Kg	Good	Good
14-11-2014	6:00 Pm		71905	71930	3 1/2 Kg	4 Kg	300 g	31808	31829	4.4	7.2	28485	28588	7 1/2 Kg	Good	Good
15-11-2014	6:00 Pm		71930	71960	3 1/2 Kg	3 1/2 Kg	295 g	31829	31855	4.5	7.5	28588	28634	7 Kg	Good	Good
16-11-2014	6:00 Pm		71960	22008	6 Kg	7 Kg	320 g	31855	31900	4.4	7.00	28634	28741	13 Kg	Good	Good
17-11-2014	6:00 Pm		72008	72061	6 Kg	7 Kg	330 g	31900	31950	4.5	7.4	28741	28845	13 1/2 Kg	Good	Good
18-11-2014	6:00 Pm		72061	72061	7 Kg	7 Kg	340 g	31950	32005	4.4	7.2	28845	28919	14 Kg	Good	Good
19-11-2014	6:00 Pm															
20-11-2014	6:00 Pm		72120	72162	6 Kg	6 Kg	305 g	32005	32043	4.5	7.6	28919	29021	12 Kg	Good	Good
21-11-2014	6:00 Pm		72162	72206	6 1/2 Kg	6 Kg	310 g	32043	32080	4.4	7.3	29021	29109	12 1/2 Kg	Good	Good
22-11-2014	6:00 Pm		72206	72251	6 Kg	6 Kg	300 g	32080	32122	4.5	7.1	29109	29254	12 Kg	Good	Good
23-11-2014	6:00 Pm		72251	72301	7 Kg	6 Kg	330 g	32122	32163	4.4	7.4	29254	29353	13 Kg	Good	Good
24-11-2014	6:00 Pm		72301	72346	6 1/2 Kg	6 1/2 Kg	325 g	32163	32213	4.5	7.3	29353	29465	13 Kg	Good	Good
25-11-2014	6:00 Pm		72346	72396	6 Kg	6 1/2 Kg	320 g	32213	32257	4.4	7.1	29465	29510	12 1/2 Kg	Good	Good
26-11-2014	6:00 Pm															
27-11-2014	6:00 Pm		72396	72433	6 Kg	5 1/2 Kg	300 g	32257	32290	4.5	7.5	29510	29603	11 1/2 Kg	Good	Good
28-11-2014	6:00 Pm		72433	72478	6 Kg	6 Kg	315 g	32290	32330	4.4	7.2	29603	29696	12 Kg	Good	Good
29-11-2014	6:00 Pm		72478	72526	6 Kg	6 Kg	320 g	32330	32371	4.5	7.4	29696	29769	12 Kg	Good	Good
30-11-2014	6:00 Pm		72526	72561	6 1/2 Kg	5 1/2 Kg	315 g	32371	32411	4.4	7.6	29769	29850	11 1/2 Kg	Good	Good
01-12-2014	6:00 Pm		72561	72602	6 Kg	6 Kg	320 g	32411	32453	4.5	7.2	29850	30012	12 Kg	Good	Good
02-12-2014	6:00 Pm		72602	72649	6 1/2 Kg	6 1/2 Kg	325 g	32453	32500	4.4	7.4	30012	30086	12 1/2 Kg	Good	Good

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE
1-11-2024	D I	P A	W A L I	-
2-11-2024	" "	" "	" "	"
3-11-2024	" "	" "	" "	"
4-11-2024	" "	" "	" "	"
5-11-2024	B R	E A	K - D O W N	Jones
6-11-2024	90920	91090	160	Jones
7-11-2024	91090	91250	160	Jones
8-11-2024	91250	91393	143	Jones
9-11-2024	91393	91475	82	Jones
10-11-2024	<del>S U</del>	<del>N</del>	<del>D A Y</del>	<del>Jones</del>
11-11-2024	91475	91660	185	Jones
12-11-2024	91660	91833	173	Jones
13-11-2024	91833	91964	131	Jones
14-11-2024	91964	92134	170	Jones
15-11-2024	92134	92299	165	Jones
16-11-2024	92299	92463	164	Jones
17-11-2024	<del>S U</del>	<del>N</del>	<del>D A Y</del>	<del>Jones</del>
18-11-2024	92463	92616	153	Jones
19-11-2024	92616	92780	164	Jones
20-11-2024	92780	92969	189	Jones
21-11-2024	92969	93160	191	Jones
22-11-2024	93160	93318	158	Jones
23-11-2024	93318	93492	166	Jones
24-11-2024	<del>S U</del>	<del>N</del>	<del>D A Y</del>	<del>Jones</del>
25-11-2024	93492	93602	110	Jones
26-11-2024	93602	93776	174	Jones
27-11-2024	93776	93965	189	Jones
28-11-2024	93965	94145	180	Jones
29-11-2024	94145	94334	189	Jones
30-11-2024	94334	94502	168	Jones

PLANT OPERATOR NAME  
MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

1495

NAME & ADDRESS OF UNIT: *File No. 1495, Plot No. 100, H.S.I.D.C. Bhatnagar*

MONTH: *December, 2024*

32

DATE	INLET PUMP		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTLET		PH METER		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF				ON	OFF	INLET	OUTLET	ON	OFF			
<i>12-20-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72649</i>	<i>72704</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>32598</i>	<i>32500</i>	<i>32550</i>	<i>4.5</i>	<i>7.3</i>	<i>30080</i>	<i>30190</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-21-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72704</i>	<i>72755</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>32598</i>	<i>32500</i>	<i>32550</i>	<i>4.4</i>	<i>7.4</i>	<i>30190</i>	<i>30250</i>	<i>12.5 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-22-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72755</i>	<i>72807</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>32598</i>	<i>32500</i>	<i>32550</i>	<i>4.5</i>	<i>7.5</i>	<i>30250</i>	<i>30313</i>	<i>11.5 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-23-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72807</i>	<i>72818</i>	<i>3 Kg</i>	<i>3 Kg</i>	<i>32598</i>	<i>32643</i>	<i>32649</i>	<i>4.4</i>	<i>7.2</i>	<i>30313</i>	<i>30335</i>	<i>9 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-24-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72818</i>	<i>72828</i>	<i>3 Kg</i>	<i>3 Kg</i>	<i>32598</i>	<i>32643</i>	<i>32649</i>	<i>4.5</i>	<i>7.1</i>	<i>30335</i>	<i>30335</i>	<i>9 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-25-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72828</i>	<i>72830</i>	<i>4 Kg</i>	<i>3 Kg</i>	<i>32598</i>	<i>32656</i>	<i>32664</i>	<i>4.4</i>	<i>7.4</i>	<i>30335</i>	<i>30354</i>	<i>6 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-26-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72830</i>	<i>72832</i>	<i>4 Kg</i>	<i>3 Kg</i>	<i>32598</i>	<i>32656</i>	<i>32664</i>	<i>4.4</i>	<i>7.4</i>	<i>30354</i>	<i>30370</i>	<i>6 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-27-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72832</i>	<i>72832</i>	<i>6.5 Kg</i>	<i>6 Kg</i>	<i>30095</i>	<i>32666</i>	<i>32708</i>	<i>4.5</i>	<i>7.3</i>	<i>30370</i>	<i>30440</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-28-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72832</i>	<i>72852</i>	<i>6.5 Kg</i>	<i>6 Kg</i>	<i>30095</i>	<i>32666</i>	<i>32708</i>	<i>4.4</i>	<i>7.5</i>	<i>30440</i>	<i>30516</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-29-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72852</i>	<i>72875</i>	<i>7 Kg</i>	<i>7 Kg</i>	<i>42008</i>	<i>32708</i>	<i>32765</i>	<i>4.5</i>	<i>7.1</i>	<i>30516</i>	<i>30595</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-30-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72875</i>	<i>72890</i>	<i>6.5</i>	<i>6 Kg</i>	<i>41096</i>	<i>32765</i>	<i>32819</i>	<i>4.4</i>	<i>7.4</i>	<i>30595</i>	<i>30695</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72890</i>	<i>72950</i>	<i>7 Kg</i>	<i>6 Kg</i>	<i>40598</i>	<i>32819</i>	<i>32872</i>	<i>4.5</i>	<i>7.2</i>	<i>30695</i>	<i>30799</i>	<i>13.6 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>72950</i>	<i>73010</i>	<i>6.5</i>	<i>7 Kg</i>	<i>41096</i>	<i>32872</i>	<i>32927</i>	<i>4.5</i>	<i>7.2</i>	<i>30799</i>	<i>30799</i>	<i>13.6 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73010</i>	<i>73073</i>	<i>7 Kg</i>	<i>7 Kg</i>	<i>43096</i>	<i>32927</i>	<i>32987</i>	<i>4.4</i>	<i>7.1</i>	<i>30809</i>	<i>30947</i>	<i>14 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73073</i>	<i>73134</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>42598</i>	<i>32987</i>	<i>33045</i>	<i>4.5</i>	<i>7.3</i>	<i>30947</i>	<i>31010</i>	<i>13.5</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73134</i>	<i>73196</i>	<i>7 Kg</i>	<i>6 Kg</i>	<i>41096</i>	<i>33045</i>	<i>33105</i>	<i>4.4</i>	<i>7.2</i>	<i>31010</i>	<i>31085</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73196</i>	<i>73256</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>405</i>	<i>33105</i>	<i>33163</i>	<i>4.5</i>	<i>7.1</i>	<i>31085</i>	<i>31155</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73256</i>	<i>73315</i>	<i>7 Kg</i>	<i>7 Kg</i>	<i>405</i>	<i>33163</i>	<i>33220</i>	<i>4.4</i>	<i>7.3</i>	<i>31155</i>	<i>31227</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73315</i>	<i>73376</i>	<i>7 Kg</i>	<i>6 Kg</i>	<i>42098</i>	<i>33220</i>	<i>33276</i>	<i>4.5</i>	<i>7.2</i>	<i>31227</i>	<i>31300</i>	<i>14 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73376</i>	<i>73438</i>	<i>6 Kg</i>	<i>6 Kg</i>	<i>43096</i>	<i>33276</i>	<i>33335</i>	<i>4.4</i>	<i>7.1</i>	<i>31300</i>	<i>31370</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73438</i>	<i>73499</i>	<i>7 Kg</i>	<i>7 Kg</i>	<i>42598</i>	<i>33335</i>	<i>33393</i>	<i>4.4</i>	<i>7.3</i>	<i>31370</i>	<i>31435</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73499</i>	<i>73558</i>	<i>7 Kg</i>	<i>7 Kg</i>	<i>43096</i>	<i>33393</i>	<i>33449</i>	<i>4.5</i>	<i>7.2</i>	<i>31435</i>	<i>31495</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73558</i>	<i>73616</i>	<i>6 Kg</i>	<i>6 Kg</i>	<i>42096</i>	<i>33449</i>	<i>33504</i>	<i>4.5</i>	<i>7.1</i>	<i>31495</i>	<i>31550</i>	<i>14 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73616</i>	<i>73671</i>	<i>7 Kg</i>	<i>6 Kg</i>	<i>42596</i>	<i>33504</i>	<i>33557</i>	<i>4.4</i>	<i>7.3</i>	<i>31550</i>	<i>31610</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73671</i>	<i>73721</i>	<i>6 Kg</i>	<i>7 Kg</i>	<i>43096</i>	<i>33557</i>	<i>33606</i>	<i>4.4</i>	<i>7.2</i>	<i>31610</i>	<i>31665</i>	<i>13 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73721</i>	<i>73762</i>	<i>6 Kg</i>	<i>6 Kg</i>	<i>41096</i>	<i>33606</i>	<i>33640</i>	<i>4.5</i>	<i>7.4</i>	<i>31665</i>	<i>31810</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>
<i>12-31-24</i>	<i>8:00 Am</i>	<i>9:00 Pm</i>	<i>73762</i>	<i>73802</i>	<i>6.5 Kg</i>	<i>6.5 Kg</i>	<i>40598</i>	<i>33640</i>	<i>33681</i>	<i>4.4</i>	<i>7.2</i>	<i>31810</i>	<i>31940</i>	<i>12 Kg</i>	<i>Ans</i>	<i>Handwritten</i>

PLANT OPERATOR NAME  
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

NAME & ADDRESS OF UNIT

Line Byung Rd. H. Bluez H.S.I. DC. Bashi SNP CHR

MONTH December 2024

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE
1.12.2024	SUNDAY			
2.12.2024	94572	94693	121	Amis
3.12.2024	94893	94860	167	Amis
4.12.2024	94860	95251	191	Amis
5.12.2024	95051	95230	169	Amis
6.12.2024	95230	95391	161	Amis
7.12.2024	95391	95541	154	Amis
8.12.2024	SUNDAY			
9.12.2024	95541	95685	131	Amis
10.12.2024	95685	96489	104	Amis
11.12.2024	95789	95890	101	Amis
12.12.2024	95890	96080	190	Amis
13.12.2024	96080	96220	140	Amis
14.12.2024	SUNDAY			
15.12.2024	96220	96413	195	Amis
16.12.2024	96413	96560	145	Amis
17.12.2024	96560	96710	150	SPCL
18.12.2024	96710	96870	160	SPCL
19.12.2024	96870	97025	155	SPCL
20.12.2024	97025	97175	150	SPCL
21.12.2024	SUNDAY			
22.12.2024	97175	97315	140	SPCL
23.12.2024	SUNDAY			
24.12.2024	97315	97460	145	SPCL
25.12.2024	97460	97595	135	SPCL
26.12.2024	97595	97725	130	SPCL
27.12.2024	97725	97850	125	SPCL
28.12.2024	97850	97965	115	SPCL
29.12.2024	97965	98101	136	SPCL
30.12.2024	98101	98205	104	

PLANT OPERATOR NAME  
MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

DATE	SIGNATURE
1.12.2024	Amis
2.12.2024	Amis
3.12.2024	Amis
4.12.2024	Amis
5.12.2024	Amis
6.12.2024	Amis
7.12.2024	Amis
8.12.2024	
9.12.2024	Amis
10.12.2024	Amis
11.12.2024	Amis
12.12.2024	Amis
13.12.2024	Amis
14.12.2024	
15.12.2024	Amis
16.12.2024	Amis
17.12.2024	SPCL
18.12.2024	SPCL
19.12.2024	SPCL
20.12.2024	SPCL
21.12.2024	
22.12.2024	SPCL
23.12.2024	
24.12.2024	SPCL
25.12.2024	SPCL
26.12.2024	SPCL
27.12.2024	SPCL
28.12.2024	SPCL
29.12.2024	SPCL
30.12.2024	
31.12.2024	



AIR POLLUTION CONTROL MEASURE (APCM)

NAME & ADDRESS OF UNIT : Fine Dyeing PVT Ltd. P. No. HSZ.D.C. Bardi SNP. (HR)

MONTH : February 2025

**PIONEER ENVIRO TECH**  
AN ISO 9001 2008 CERTIFIED COMPANY

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE	REMARKS
1-1-2025	98205	98355	150	Ans	
2-1-2025	98355	98570	215	Ans	
3-1-2025	98570	98151	81	Ans	
4-1-2025	S H U O N K D A A V Y				
5-1-2025			151	Ans	
6-1-2025	98651	98802	178	Ans	
7-1-2025	98802	98990	200	Ans	
8-1-2025	98990	99180	220	Ans	
9-1-2025	99180	99110	170	Ans	
10-1-2025	99110	99570	189	Ans	
11-1-2025	99570	99759			S U N D A Y
12-1-2025			193	Ans	
13-1-2025	99759	99952	202	Ans	
14-1-2025	99952	154 (Restart)	176	Ans	
15-1-2025	154 (Restart)	376	199	Ans	
16-1-2025	376	575	179	Ans	
17-1-2025	575	750	180	Ans	
18-1-2025	750	930			S U N D A Y
19-1-2025			188	Ans	
20-1-2025	930	1118	192	Ans	
21-1-2025	1118	1310			B R E A K D O W N
22-1-2025			190	Ans	
23-1-2025	1310	1500	201	Ans	
24-1-2025	1500	1701	209	Ans	
25-1-2025	1701	1910			M O N D A Y
26-1-2025			195	Ans	Holiday
27-1-2025	1910	2105	199	Ans	
28-1-2025	2105	2304	196	Ans	
29-1-2025	2304	2500	204	Ans	
30-1-2025	2500	2704	199	Ans	
31-1-2025	2704	2903			

PLANT OPERATOR NAME  
MOBILE NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

AUTHORIZED SIGNATORY

# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: [vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party, To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this .8th day of.....May.....2025

Accepted, identified and certified subjected to the terms of the fees.

42  
[SIDDHARTH BATRA] [ARCHNA YADAV]

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]  
Advocates

**For FINE DYEING PVT. LTD.**

Client  
**N. Singlu**  
Director

**FINE DYEING PVT. LTD.**

Plot No. 400, Phase-1, HSIIDC, Barhi, Distt. Sonapat (Haryana)-131101  
Email : [finedyeing400@yahoo.com](mailto:finedyeing400@yahoo.com), M. : 9050009586, 9050009582

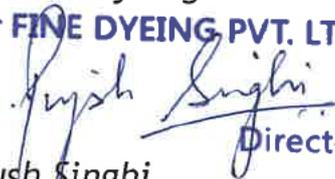
*“RESOLVED THAT Mr. Narendra Singhi is hereby authorized on behalf of [M/s Fine Dyeing Private Limited to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company.*

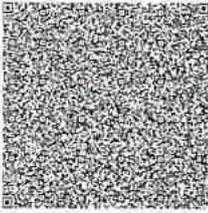
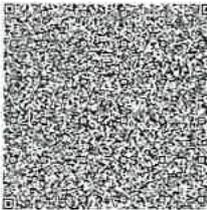
*RESOLVED FURTHER THAT Mr. Narendra Singhi is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.*

*RESOLVED FURTHER THAT all actions taken by Mr. Narendra Singhi in connection with the above matters be and are hereby ratified and confirmed by the company.*

*RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”*

For and on behalf of  
M/s Fine Dyeing Private Limited  
For **FINE DYEING PVT. LTD.**

  
Piyush Singhi  
Director  
DIN - 07069547

  <p>भारत सरकार Government of India</p>	  <p>भारत सरकार Government of India</p>
<p>भारत सरकार Government of India</p>	<p>सूचना</p> <ul style="list-style-type: none"> <li>आधार पहचान का प्रमाण है, नागरिकता का नहीं।</li> <li>सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन ऑथेंटिकेशन से पहचान प्रमाणित करें।</li> <li>यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।</li> </ul>
<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	<p>INFORMATION</p> <ul style="list-style-type: none"> <li>Aadhaar is a proof of identity, not of citizenship.</li> <li>Verify identity using Secure QR Code/ Offline XML/ Online Authentication.</li> <li>This is electronically generated letter.</li> </ul>
<p>नामांकन क्रम/ Enrolment No.: 0000/00481/48220</p> <p>To नरेंद्र सिंघी Narendra Singhi S/O Rawat Mal Flat No. 13, Dharamkunj Apartments, Plot No. 40, Sector -9, Rohini Rohini Sector 9 North West Delhi Delhi - 110085 9312062827</p> <p>Signature Not Verified</p>  <p>आपका आधार क्रमांक / Your Aadhaar No. : [Redacted] 6357</p> <p>मेरा आधार, मेरी पहचान</p>	<p>आधार देश भर में मान्य है।</p> <p>आधार कई सरकारी और गैर सरकारी सेवाओं को पाना आसान बनाता है।</p> <p>आधार में मोबाइल नंबर और ईमेल ID अपडेट रखें।</p> <p>आधार को अपने स्मार्ट फोन पर रखें, mAadhaar App के साथ।</p> <p>Aadhaar is valid throughout the country.</p> <p>Aadhaar helps you avail various Government and non-Government services easily.</p> <p>Keep your mobile number &amp; email ID updated in Aadhaar.</p> <p>Carry Aadhaar in your smart phone -- use mAadhaar App.</p> <p><i>N. Singhi</i></p>
<p>भारत सरकार Government of India</p>  <p>नरेंद्र सिंघी Narendra Singhi जन्म तिथि/DOB: 15/03/1969 पुरुष/ MALE</p> <p>Issue Date: 30 - 2024 11</p> <p>[Redacted] 6357 VID : 9134 3105 7003 4289</p> <p>मेरा आधार, मेरी पहचान</p>	<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>  <p>पता: S/O रावत मल, फ्लैट नं. 13, धरमकुंज अपार्टमेंट्स, प्लॉट नं. 40, सेक्टर -9,, रोहिणी, रोहिणी सेक्टर 9, नार्थ वेस्ट दिल्ली, दिल्ली - 110085</p> <p>Address: S/O Rawat Mal, Flat No. 13, Dharamkunj Apartments,, Plot No. 40, Sector -9,, Rohini, Rohini Sector 9, North West Delhi, Delhi - 110085</p> <p>Download Date: 03/03/2025</p> <p>[Redacted] 6357 VID : 9134 3105 7003 4289</p> <p>1947   help@uidai.gov.in   www.uidai.gov.in</p>



Vijay Kumar &lt;vijay.kumar@satramdass.com&gt;

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**Advance service copies of short reply on behalf of Respondent Nos. 5, 33 & 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.' Paperbook- NGT REPLY-R55 M.K.Dyeing\_Redacted.pdf**

1 message

**Vijay Kumar** <vijay.kumar@satramdass.com>

Thu, May 8, 2025 at 12:47 PM

To: Mansi Chahal &lt;mansichahal104@gmail.com&gt;, Varun Gulati &lt;jansewajanhit@gmail.com&gt;

Cc: Archana Yadav &lt;archna.yadav@satramdass.com&gt;, Shivani Chawla &lt;shivani.chawla@satramdass.com&gt;, Chinmay Dubey &lt;chinmay.dubey@satramdass.com&gt;



Paperbook- NGT REPLY-R55

M.K.Dyeing\_Redacted.pdf



Paperbook - NGT REPLY-R33 Fine

Dyeing\_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 5, 33 &amp; 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana &amp; Ors.'

Kindly treat the same as Proof of service.

Regards

**Vijay Kumar**  
Office Manager

8A Sagar Apartment

6 Tilak Marg

New Delhi - 110001

Landline - +91-11-47046111

[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B &amp; Co. made the following annotations

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**Paperbook NGT REPLY-R5 Yashas Industries\_Redacted.pdf**

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